

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1104 OF 2017 IN
DFR NO. 3883 OF 2017

Dated: 27th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Ltd.	...	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Rimali Batra
Ms. Nikita Choukse

Counsel for the Respondent(s) : Ms. Dipali Sheth for R-2

Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Rhea Luthra for R-3

ORDER

The learned counsel, Ms. Rimali Batra, appearing for the Appellant, submitted that, this matter may kindly be posted on 15.03.2018, to enable her to take necessary instructions in the matter and make her submissions.

The submission made by the learned counsel, Ms. Rimali Batra, appearing for the Appellant, as stated above, are placed on record.

List this matter on **15.03.2018**, as agreed by the counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Ss/kt